

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 7(ND)12
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016**

NAME OF THE COMPANY: M/s. Mr. Rajeev Ghambir & Ors. V/s. M/s. Daulat Leasing And
Finance Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sarad K. Sunny	Advocate	Petitioner	Sarad

ORDER

Learned counsel for the petitioner is present. None for the respondents who were unrepresented on the last date as well. Learned counsel for the petitioner has filed an application for the withdrawal of the petition which forms a part of the file. The said application is allowed and the petition is ordered to be dismissed as withdrawn. File shall be consigned to records after due completion.

Sd/-
(R.Varadharajan)
Member (Judicial)

Sd/-
(Maharaj' Krishan Hanjura)
Member (Judicial)